

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP (IB) No.01/Sec.60(2)/2017**

In the matter of

State Bank of India

..Applicant-Financial Creditor

Versus

Ashish Mohan Gupta

..Respondent

Present:: Mr. D.P.Garg, Advocate for applicant-Bank.  
None for respondent.

The Hon'ble Member (Judicial) is on official tour, hence the  
matter is adjourned to 07.02.2018.

Sd/-  
Court Officer

January 29, 2018  
subbu